

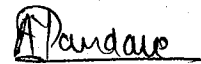
04.09.2026

**IN THE INCOME TAX APPELLATE TRIBUNAL MUMBAI BENCHES
MUMBAI**

Orders ready for pronouncement on 04.09.2026

BEFORE SHRI SAKTIJIT DEY, VICE PRESIDENT
AND
SHRI. G. M. DOSS, ACCOUNTANT MEMBER

Sr. No.	ITA No.	Name of the Assessee	Date of Hearing	Bench	Author
1	3127/Mum/2026	Bombay Launch Service Private Ltd.	31.08.2026	B	AM
2	7153/Mum/2026				
3	4262/Mum/2026	Nipa Chetan Shah	31.08.2026	B	AM
4	7059/Mum/2026	Dr. B. K Goyal Heart Foundation	01.09.2026	B	AM
5	7060/Mum/2026	Dr. B. K Goyal Heart Foundation	01.09.2026	B	AM



Aditi Pandare
Private Secretary
ITAT, Mumbai Bench

IN THE INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES, MUMBAI

Orders ready for Pronouncement on **04.09.2026**
Combination: **Shri Om Prakash Kant, AM & Siddhartha Nautiyal , JM**

Sr. No.	ITA No.	Name	Bench	D.O.H.	Author
1	5520/Mum/2026	Lasa	A	01.09.2026	AM

Orders ready for Pronouncement on **04.09.2026**
Combination: **Shri Om Prakash Kant, AM & Pawan Singh, JM**

Sr. No.	ITA No.	Name	Bench	D.O.H.	Author
1-2	143 and 1841/Mum/2026	Giraffe Developers Private Limited	G	21.07.2026	AM

Orders ready for Pronouncement on **04.09.2026**
Combination: **Shri Om Prakash Kant, AM & Anikesh Banerjee, JM**

Sr. No.	ITA No.	Name	Bench	D.O.H.	Author
1	183/Mum/2026	Jayesh Kishore Jhaveri	H	20.08.2026	AM


(M. Ranganath Vittal)
Senior Private Secretary

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES
ORDERS LISTED FOR PRONOUNCEMENT ON 07/09/2026

BEFORE SHRI SAKTIJIT DEY (VP) AND SHRI BIJAYANANDA PRUSETH (AM)					
S.No.	ITA no.	Appellant	Hrd. On	Bench	Author
1.	6745/Mum/2025	ATOS Information Technology (Singapore) Pte Ltd., Thane – 400708	09.06.2026	I	V.P.

cc:1. Notice Board
2. Judicial Section
3. Member-Log Book
4. IT Cell

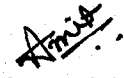

(Amit Kumar Srivastava)
Sr. PS

Date 04.09.2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES
ORDERS LISTED FOR PRONOUNCEMENT ON 07/09/2026

BEFORE SHRI SAKTIJIT DEY (VP) AND SHRI G.M. DOSS (AM)					
S.No.	ITA no.	Appellant	Hrd. On	Bench	Author
1.	5410/Mum/2026	Nirav Hasmukhrail Dave, Mumbai	02.09.2026	B	V.P.
2.	7063/Mum/2026	Nandkishore Mahabirprasad Fatehchandka (Jalan) Charitable Trust, Mumbai	01.09.2026	B	V.P.

cc:1. Notice Board
2. Judicial Section
3. Member-Log Book
4. IT Cell


(Amit Kumar Srivastava)
Sr. PS

Date 04.09.2026

**IN THE INCOME TAX APPELLATE TRIBUNAL
MUMBAI BENCH "SMC" MUMBAI**

**SHRI ANIKESH BANERJEE, HON'BLE JUDICIAL MEMBER
AND
MS. RATNA DASGUPTA, ACCOUNTANT MEMBER**

List of orders to be pronounced on 07TH SEPTEMBER, 2026 (Monday)

Sr.No.	ITA Number	Name of Assessee	Date of hearing	Bench	Author
1	7456/M/26	NAKODA SPINNING MILLS PVT LTD	02.09.2026	SMC	JM

Soumili Das
Soumili Das
PS

Mumbai, Dt :04/09/2026